

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14058/2006

(From the judgement and order dated 29/03/2006 in CMWP No.17352/2006
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMVIR SINGH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Dinesh Kumar Garg,Adv.

Dr. Bheem Pratap Singh,Adv.

For Respondent(s)

Mr. Rajesh,Adv.

UPON hearing counsel the Court made the following
ORDER

Three weeks' time, by way of last chance, is
allowed to file rejoinder affidavit.

Place the petition thereafter.

[Alka Dudeja]
Court Master

[Om Prakash]
Court Master